

F.No. 01(03)/Roster/CESTAT/2024
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 26.02.2024

ORDER NO. 28 of 2024

Hon'ble President is pleased to order the sitting commencing from **04.03.2024** to **03.05.2024** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 04.03.2024 to 15.03.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Customs Division Bench matters
	Ms. Binu Tamta Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Excise Division Bench matters
From 04.03.2024 to 08.03.2024	Mr. Raju, Hon'ble Member (Technical) and Ms. Rachna Gupta, Hon'ble Member (Judicial)	Service Tax Division Bench matter
	Mr. Rajeev Tandon, Hon'ble Member (Technical)	Single Member Bench matters
From 11.03.2024 to 15.03.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Service Tax Division Bench matters
From 18.03.2024 to 03.05.2024	Hon'ble Mr. Justice Dilip Gupta, President and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Excise and Customs Division Bench matters
From 18.03.2024 to 05.04.2024	Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Binu Tamta, Hon'ble Member (Judicial)	Single Member Bench matters
From 08.04.2024 to 03.05.2024	Ms. Binu Tamta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Service Tax Division Bench matters
	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of tour/leave/Chamber work of Hon'ble President/Member (Judicial) in a Division Bench, the Judicial Member sitting in the Single Member Bench will sit in that Division Bench. If both the Judicial Member/Hon'ble President in the Division Bench are on leave/tour, all Division Bench matters will be heard by the Judicial Member who is sitting in the Single Member Bench and Mr. P. V. Subba Rao, Member (Technical) and in whose absence, Ms. Hemambika R. Priya, Member (Technical) will join the Division Bench and the other Technical Member, if available, will sit in Single Member Bench.
2. In the event of leave/tour of a Technical Member, the other Division Bench will hear all matters and the Judicial Member will sit in the Single Member Bench.
3. All part heard matters are released for fresh hearing before the regular bench.
4. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order

(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi/Bar Association/O/o Chief Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

Deputy Registrar